

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **11.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/91/CHE/2024
NAME OF THE PETITIONER(S) : SVL Ltd
NAME OF THE RESPONDENTS : Geometric engineering Construction Pvt
Ltd
UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

Present: Ld. Counsel Shri. Velayudham Jayavel for the Petitioner.

Ld. Counsel Shri. Dev Eshwaar for the Respondent.

Ld. Counsel for the Respondent seeks and is granted two weeks time to file Reply / Counter and serve copy on the Counsel for the Petitioner.

Rejoinder if any, be filed within two weeks thereafter.

List the petition for hearing on **30.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)